

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

TWENTY-SIXTH REPORT

(Presented on 15.3.1993)

The Business Advisory Committee held a sitting on Monday, the 15th March, 1993.

2. The Committee recommend that the sittings of Lok Sabha fixed on Friday, the 2nd, Tuesday, the 6th, Wednesday, the 7th, Thursday, the 8th, Monday, the 12th, Thursday, the 15th and Friday, the 16th April, 1993 may be cancelled in view of the 89th Inter-Parliamentary Conference being hosted by India during that period in New Delhi.

3. The Committee also recommend the allocation of time to the following items of business as shown against each:—

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| (1) | Discussion on the Statutory Resolution seeking disapproval of the Oilfields (Regulation and Development) Amendment Ordinance, 1993. | } May be disposed of without discussion. |
| (2) | The Oilfields (Regulation and Development) Amendment Bill, 1993. (Replacing the Ordinance) <i>(Consideration and Passing)</i> | |
| (3) | Discussion on the Statutory Resolution seeking disapproval of the Foreign Exchange Regulation (Amendment) Ordinance, 1993. | |
| (4) | The Foreign Exchange Regulation (Amendment) Bill, 1993. (Replacing the Ordinance) <i>(Consideration and Passing)</i> | |
| (5) | Discussion on the Statutory Resolution seeking disapproval of the Acquisition of certain area at Ayodhya Ordinance, 1993. | } One Day (To be completed by sitting late, if necessary). |
| (6) | The Acquisition of certain area at Ayodhya Bill, 1993. (Replacing the Ordinance) <i>(Consideration and Passing)</i> | |
| (7) | General discussion on General Budget for 1993-94. | } Two Days (To be completed by sitting late, if necessary). |
| (8) | Submission to the Vote of the House the Demands for Grants on Account (General) for 1993-94. | |
| (9) | Discussion and Voting on Supplementary Demands for Grants (General) for 1992-93. | |

4. Re-considering the earlier decision, the Committee further recommend as follows:—

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| (1) | General discussion on the Railway Budget for 1993-94. | } Two Days (To be completed by sitting late, if necessary). |
| (2) | Discussion on the Resolution regarding recommendations of Railway Convention Committee. | |

- (3) Discussion and Voting on Demands for Grants (Railways) for 1993-94.
- (4) Discussion and Voting on Supplementary Demands for Grants (Railways) for 1992-93.

5. The Committee also recommend that in order to provide sufficient time for completion of urgent items of Government and other business, the House may sit upto 7 P.M., and beyond that, if necessary, till the 31st March, 1993.

NEW DELHI;
March 15, 1993

Phalguna 24, 1914 (Saka)

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.